

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

22. IA 4999/2023 IN C.P. (IB)/959(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2024**

NAME OF THE PARTIES:- IA 4999/2023 Ravi Sethia Resolution
Professional of Future Lifestyle Fashions
Limited
V/s
Sify Infinit Spaces Limited
IN THE MATTER OF
Bank of India
V/s
Future Lifestyle Fashions Limited

Section: Sec 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 4999 of 2023

Present:- Counsel, Dhruvad Vaghani a/w Nandita Bajpai for the Applicant
through VC.

Counsel, Viraj Parikh a/w Suyesha Kakarla appeared for the Respondent.

By consent of the parties list this matter for hearing on **28.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)